

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

59. IA 1974/2023
IN
C.P. (IB)/3176(MB)2019

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Noble Co-Operative Bank Ltd
Vs.
Independent TV Ltd.

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Abhishek Anand, Ld. Counsel for the Applicant present.
2. **IA-1974/2023**: This is an Application filed by the Applicant for placing on record under Regulation 15 of IBBI (Liquidation Process) Regulation, 2016. The same is taken on record and IA is **disposed of**.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)